

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 301 (ND)/ 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Saurabh Kirpal, Advocate
Mr. Sinha Shrey Nikhilesh, Advocate
Mr. Sumit Sinha, Advocate
Ms. Anjali Rajput, Advocate

For the Respondent (s): Mr. Virender Ganda, Sr. Advocate with
Mr. Raghav Kakkar, Advocate
Mr. Anjali Sharma, Advocate
Mr. Anuj Kapoor, Advocate

ORDER

Notice is accepted by Ld. Counsel for the Respondent. He prays for some time to file reply. To come up on 4th October, 2017.

→ Sd →
(S. K. Mohapatra)
Member (T)

→ Sd →
(Ina Malhotra)
Member (J)